OFFICERS OF BIHAR GOVERNMENT

*809. SHRI BHOGENDRA JHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Union Government have decided to down grade eleven top Officers of the Bihar Government who were being treated as I.A.S. officers with effect from 1948;

(b) if so, the reasons therefor;

(c) whether it is a fact that this decision of the Union Government is contrary to the recommendations of the State Government in this regard; and

(d) whether Government have taken into account the complications and anomalies it will cause in the State Administration ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The seniorities of 12 I.A.S. officers of Bihar Cadre have been recently revised downwards.

(b) On the representation of three other I.A.S. Officers, it was decided, in consultation with the Ministry of Law, that the period of service when these 12 officers were holding lower posts should be excluded for purposes of determining their seniorities.

(c) Yes Sir.

(d) Determination of seniority being governed by statutory rules, administrative complications and anomalies, if any, cannot be the over-riding considerations

बिहार में साम्प्रदायिक दंगों सम्बन्धी ज्ञापन

*810. श्री क० मि० मधुकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार के दो संसद सदस्यों और एक प्रसिद्ध व्यक्ति ने बिहार में साम्प्रदायिक दंगों के बारे में राष्ट्रपति, प्रधान मंत्री तथा गृह-कार्य मंत्री को एक ज्ञापन भेजा है ;

(ख) यदि हां, तो इस पर सरकार का क्या कार्यवाही करने का विचार है ; और

(ग) यदि कोई कार्यवाही करने का विचार नहीं है तो इसके क्या कारण हैं ।

गृह-कार्य मंत्री (श्री यशवन्त राव चह्वाण): (क) सरकार को बिहार के साम्प्रदायिक दंगों के सम्बन्ध में बहुत से ज्ञापन प्राप्त हुये हैं, जिनमें से कुछ संसद के माननीय सदस्यों द्वारा भी भेजे गये हैं ।

(ख) और (ग). केन्द्रीय सरकार ने जांच आयोग अधिनियम, 1952 की धारा 3 के अधीन एक जांच आयोग नियुक्त किया है, जो अभी हाल के महीनों में होने वाले उन बड़े बड़े साम्प्रदायिक दंगों के कारणों तथा घटना क्रमों की जांच करेगा जिनमें रांची और हाटिया के दंगे भी शामिल थे ।

EXPLOSION IN SHAHDARA (DELHI)

*810-A. SHRI BAL RAJ MADHOK :
SHRI NIHAL SINGH :
SHRI HARDAYAL DEVGUN:
SHRI KANWAR LAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there was a big explosion in Shahdara, Delhi on the 10th December, 1967; and

(b) if so, the causes thereof and what was the extent of loss ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The enquiries made so far reveal that the explosion took place due to the accidental combustion of certain chemicals stored in a house. 11 persons are reported to have died so far and 37 persons have been treated for injuries. The loss to the building is estimated to be about Rs. 40,000/- and of other moveable property is estimated at Rs. 35,000/-.

संघ राज्य क्षेत्रों में स्कूल

4985. श्री मोलहू प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक संघ राज्य क्षेत्र में कानवेंट, नर्सरी मान्टेसरी, शिशु विद्या मन्दिर और सरस्वती विद्या मन्दिर जैसे स्कूलों की संख्या कितनी है और इन स्कूलों में प्रति विद्यार्थी